

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 402 OF 2017 &
IA NO. 1177 OF 2017

Dated : 6th May, 2019

In the matter of:

Solar Energy Corporation of India Ltd.

... Appellant (s)

Versus

M/s. Welspun Energy Private Limited & Anr.

...Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted for hearing on **18.07.2019.**

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PS/Court Master